

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-320  
IB-1874(ND)/2019

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.  
Vs.  
M/s. Sarveshwar Creations Pvt. Ltd.

.....Applicant

....Respondent

SECTION

U/s. 9 of IBC, 2016

Order delivered on 10.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. C S Gupta  
For the Respondent :

ORDER

Ld. Counsel for the CD has put in appearance and states that he would require 2 day's time to file an appropriate application as follow up action. The same may be granted. To come up on 24.10.2019 for final arguments.

Sd/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)